

CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, NEAR RAJASTHAN HIGH COURT, POST BOX NO. 619
JODHPUR

ORDER SHEET

COURT NO. : 1

15/11/2018

C.P./290/8/2018

O.A./290/20/2018

NARESH KUMAR
 -V/S-
 SANTOSH KUMAR MALL

ITEM NO:5

FOR APPLICANTS(S) Adv. : None present

FOR RESPONDENTS(S) Adv.: Mr. Avinash Acharya

Notes of The Registry	Order of The Tribunal
	<p>Learned counsel for the respondents submits that the respondents have already complied with the order of this Tribunal dated 08.01.2018 passed in OA No.20/2018 by passing the order dated 23.03.2018 (Annexure-R/1). Therefore, the present contempt petition has become infructuous.</p>
	<p>We have perused the order of this Tribunal as well as the order passed by the respondents.</p>
	<p>As the order of this Tribunal has already been complied with by the respondents, therefore, nothing survives in the CP. Accordingly, CP is dismissed as infructuous.</p>
	<p>Notices issued to the respondents stands discharged.</p>

(HINA P. SHAH)
MEMBER (J)

(A MUKHOPADHAYA)
MEMBER (A)

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